

(b) if so, the details in this regard?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) Yes, Sir. It has been decided to refloat the tender for the procurement of six new Mid Air Refuelling aircraft for the Indian Air Force. Air Headquarters is presently finalizing a fresh Statement of Case and the proposal will thereafter be progressed as per the Defence Procurement Procedure-2008.

Encroachment in cantonment council

†644. SHRI KAPTAN SINGH SOLANKI: Will the Minister of DEFENCE be pleased to state:

(a) whether the number of incidents of encroachment in cantonment councils across the country have been constantly increasing;

(b) if so, the details thereof;

(c) whether Government has decided to make a plan to check increasing incidents of encroachment in cantonment councils; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) No, Sir. The total number of encroachments reported and removed in respect of lands under the management of Cantonment Boards and Defence Estates Officers within the limits of the Cantonments during the last three years are as under:-

Year	Encroachments reported	Encroachments removed
2007	370	398
2008	495	583
2009	658	765

Therefore, it is apparent that there is no increase in incidents of encroachments in Cantonments across the country.

(c) and (d) Action is being taken under the provisions of the Cantonments Act, 2006 and the Public Premises (Eviction of Unauthorised Occupants) Act, 1971 and the Rules framed there under to remove encroachments.

Special mobile network for army

†645. SHRI RAJIV PRATAP RUDY: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government is considering over a special mobile network with the help of a private company for security of communication system of army;

†Original notice of the question was received in Hindi.